

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No. 135/2018  
O.A No. 2372/2017**

New Delhi, this the 11<sup>th</sup> day of March, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Gaya Prasad S/o. Late Ram Deen,  
Asstt. Director (Telecom Engg. Service)  
Flat No. 141-B, Pocket A-3,  
Mayur Vihar Phase-III,  
Delhi – 110 096.

...Petitioner

(None)

Versus

1. Shri R. K. Mishra, Member (services)  
(Department of Telecommunication)

2<sup>nd</sup> Floor, Sanchar Bhawan,  
20-Ashoka Road,  
New Delhi – 110 001.

2. Shri S. K. Jain, DDG (Estt)  
(Department of Telecommunications),

4<sup>th</sup> Floor, Sanchar Bhawan,  
20-Ashoka Road,  
New Delhi 110 001.

....Respondents

(By Advocate : Ms. Sumedha Sharma)

**ORDER (ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

Today, learned counsel for respondents supplied the affidavit along with the orders dated 16.04.2018 and 05.02.2019 and submits that the respondents have fully

complied with the orders of this Tribunal by way of passing said speaking order.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still aggrieved with the orders now passed by the respondents. No costs.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

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